

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 126 of 2015**

**Dated: 9<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Uttar Haryana Bijli Vitran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) : Mr. Hemant Singh  
Ms. Shikha Ohri  
Mr. Tabrez Malwat for R.1

Mr. Harish Arora (Rep.) for R.2

**ORDER**

List the matter on **10.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**